

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.176
TO BE ANSWERED ON THE 2ND FEBRUARY, 2021

RE-STRUCTURED SEEDS VILLAGE SCHEME

176. SHRI GAJANAN KIRTIKAR:
SHRI C.N. ANNADURAI:
SHRI DHANUSH M. KUMAR:
SHRI SELVAM G.:
SHRI GAUTHAM SIGAMANI PON:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether re-structured Seeds Village Scheme to upgrade the quality of farmers saved seeds is being implemented;
- (b) if so, the details thereof;
- (c) whether the Government is aware that financial assistance under the scheme has not reached the farmers directly, if so, the details thereof and the corrective measures taken in this regard;
- (d) whether the Government is implementing any scheme to provide seeds at lower prices to SC/ST/OBC farmers living below the poverty line;
- (e) if so, the details thereof along with the number of such farmers benefited in Tamil Nadu and Maharashtra during each of the last three years and the current year; and
- (f) whether the Government has utilized the services of Non-Governmental Organizations to provide seeds to the farmers, and if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): Yes. Since 2014-15, the restructured Seed Village Scheme is being implemented as a component of Sub-Mission for Seed and Planting Material (SMSP).
- (b): In the restructured scheme financial assistance of 50% for distribution of certified/foundation seeds of cereal crops & 60% for distribution of certified/foundation seeds of oilseeds, pulses, fodder and green manure crops is available.

(c): Under the scheme, Government of India provides financial assistance to the implementing agencies of different States for onward distribution to farmers and DBT has also been implemented so that the assistance could reach the farmers directly.

(d): The scheme is being implemented to benefit small and marginal farmers of all categories and there are differential norms of assistance in some components for SC &ST category of farmers.

(e): The details of beneficiaries in Tamilnadu and Maharashtra State under the Seed Village Scheme are placed at Annexure-I.

(f): Non Governmental Organizations(NGOs) are not eligible for financial assistance under this scheme.

Annexure

Maharashtra

S.No.	Financial Year	No. of farmers benefitted
1	2017-18	254745
2	2018-19	370895
3	2019-20	572292
4	2020-21*	404168
*Target given to State		

Tamil Nadu

S.No.	Financial Year	No. of farmers benefitted
1	2017-18	450919
2	2018-19	518945
3	2019-20	572390
4	2020-21*	167780
*Tentative as on 28.01.2021		
